GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3843 TO BE ANSWERED ON 03.01.2019

JOB CARD HOLDERS UNDER MGNREGS

3843. SHRI R.P. MARUTHARAJAA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the job card is provided to each person seeking employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof along with the number of job card holders, State-wise;
- (b) whether the social audit has been conducted thereto and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) is being implemented in Perambalur district of Tamil Nadu and if so, the details thereof; and
- (d) the details of works scrutinized and sanctioned by National Rural Road Development Agency (NRRDA) during the last two years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. As per the Programme Management Information System (MIS), State/UT-wise details of the cumulative number of job card issued under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are given in Annexure-I.

(b): Section 17(1) of the Mahatma Gandhi NREGA mandates conduct of Social Audit for all Gram Panchayats. As of now 26 States have established Independent Social Audit units (SAU). A SAU is primarily responsible for conduct of social audits in all States/UTs. During the audit, coverage of all the households and all the works taken-up is ensured. In the current FY, a total of 57440 audits have been reported to be conducted in 21 States.

(c): Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM) is being implemented in 4 blocks of Perambalur district of Tamil Nadu. The details of the activities of the Mission in the district are given below:

No. of	No. of	No. of	Amount of	No. of SHGs	Amount of	No. of
Blocks	Self Help	SHGs	Revolving	received	Community	Village
under	Groups	received	Fund	Community	Investment	Organisations
DAY-	(SHGs)	Revolving	disbursed	Investment	Fund	promoted
NRLM	formed	Fund	(in Crore)	Fund	disbursed	
					(in Crore)	
4	3586	2827	1.57	2668	15.96	123

(d): State/UT-wise details of works scrutinized and sanctioned under National Rural Road Development Agency (NRRDA) during the last two financial years and the current year as on 13.12.2018 are given in **Annexure-II.**

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3843 dated 03.01.2019

S No.	States	Cumulative No. of HH issued jobcards		
1	ANDHRA PRADESH	8775646		
2	ARUNACHAL PRADESH	219196		
3	ASSAM	4362844		
4	BIHAR	14943412		
5	CHHATTISGARH	3682131		
6	GOA	33054		
7	GUJARAT	3594830		
8	HARYANA	892884		
9	HIMACHAL PRADESH	1223311		
10	JAMMU AND KASHMIR	1176287		
11	JHARKHAND	4138911		
12	KARNATAKA	5746292		
13	KERALA	3453716		
14	MADHYA PRADESH	6714412		
15	MAHARASHTRA	8364191		
16	MANIPUR	553213		
17	MEGHALAYA	542434		
18	MIZORAM	192953		
19	NAGALAND	431938		
20	ODISHA	6366027		
21	PUNJAB	1509392		
22	RAJASTHAN	9751671		
23	SIKKIM	81462		
24	TAMIL NADU	8012435		
25	TELANGANA	5394144		
26	TRIPURA	620464		
27	UTTAR PRADESH	15533523		
28	UTTARAKHAND	1041430		
29	WEST BENGAL	11681097		
30	ANDAMAN AND NICOBAR	34237		
31	DADRA & NAGAR HAVELI	3549		
32	LAKSHADWEEP	7994		
33	PUDUCHERRY	64404		
	Total	129143484		

Source: www.nrega.nic.in

Year-wise details of proposals received									
Financial Year	Total number of works proposed	Cleared number of works	Pending number of works	Returned number of works					
2016-17*	11365	13433	1194	480					
2017-18	17240	12861	4068	1350					
2018-19 (As on 13.12.2018)	3618	4952	2197	70					
Details of Road Connectivity Plan in LWE Affetected Areas (RCPLWE) Proposals received in 2017-18 and cleared (as on 31.03.2018)									
2017-18	486	449	18	16					
2018-19 (As on 13.12.2018)	56	74	-	-					

Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No. 3843 dated 03.01.2019

*Some of the proposals received in 2016-17 cleared in 2017-18